

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

**CORAM:**

**CP No. 302 (ND)/2017**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
22.01.2018.**

**NAME OF THE COMPANY: M/s Golden Krafts (India) Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 252**

| <b>S.NO.</b> | <b>NAME</b> | <b>DESIGNATION</b> | <b>REPRESENTATION</b> | <b>SIGNATURE</b> |
|--------------|-------------|--------------------|-----------------------|------------------|
|--------------|-------------|--------------------|-----------------------|------------------|

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|--|------------------------|----------------------------|--|--|
|  | For the Petitioner(s): | Counsel for the Petitioner |  |  |
|--|------------------------|----------------------------|--|--|

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|--|------------------------|---|--|--|
|  | For the Respondent(s): | Ms. Lakshmi Gurung, Standing Counsel, Income Tax<br>Dept. |  |  |
|--|------------------------|---|--|--|

**ORDER**

Report of the ROC is on record.

They have no objection subject to statutory compliances.

Ld. Counsel for the Appellant wishes to file an Additional Affidavit in  
this case.

To come up on 8<sup>th</sup> February, 2018.



**(Deepa Krishan)**  
**Member (T)**



**(Ina Malhotra)**  
**Member (J)**